

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

18

Company Appeal No. 35/(MAH)/2014  
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2017

NAME OF THE PARTIES: Mr. Prateek Kumar

V/s.

M/s. Synergyone Infrastructure & Projects Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111-111A of the Companies Act 1956  
and 58, 59 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Sachin mhaske i/b/o P. R. Yadav	Advocate	<u>mhaske</u>

ORDER

Company Appeal 35/58,59/NCLT/MB/MAH/2014

At request of the parties, list this matter on 14.8.2017.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASHKUMAR  
Member (Judicial)